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**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL**  
**SCO 147-148 SECTOR 17-C CHANDIGARH**  
**SINGLE MEMBER BENCH**  
**CAUSELIST**

Date :13/12/2017  
Day :Wednesday  
Time : 02:30P.M

Court No. : 1

**CORAM:**  
**Hon'ble Ashok Jindal, Member Judicial**

<u>S.No.</u>	<u>APPEAL NO.</u> <u>REGULAR</u> <u>MATTERS</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	E/4033/2010	C.C.E. ROHTAK	RAMA INDUSTRIES,	DR/IP	
2	E/4034/2010	C.C.E. Rohtak	Manish Steel Services,	DR/V. LAKSHMI KUMARAN	
3	E/60706/2017	Hawkins Cookers Limited	C.C.E. Ludhiana	IP/DR	
4	E/60707/2017	Hawkins Cookers Limited	C.C.E. Ludhiana	IP/DR	
5	E/60715/2017	C.C.E. Gurgaon I	Maruti Suzuki India Limited	DR/IP	

  
Prepared By

  
Checked By

  
Assistant Registrar/Sr.PS  
CESTAT Chandigarh